CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

No. Of Adjournment: 2

COURT NO.: 1 07.08.2019

C.P./260/63/2019 SYANTANU KUMAR RATH

O.A./260/859/2011 -V/S-

HAMID KHARE & ANOTHERS

ITEM NO:34

FOR APPLICANTS(S) Adv.: Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

| Notes of The Registry | Order of The Tribunal | |
|-----------------------|---|-------------------------------------|
| | Ld. Counsel for the applicant submits that the order of this Tribunal has been complied with by the respondents. Respondents counsels submitted that he has filed compliance report. In view of this, the C.P is dropped and notices are discharged. | |
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| | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) |
| | pms | |